GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT,

9TH LEVEL , A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110 002

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No.10/H&FW/Misc/COVID-19/2021/5544 100 875-894

Dated: 2/04/2029

Attention is invited to this office order No. 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/ 7197-7207 dated 08/05/2020 and order No. 52/DGHS/PH-IV/COVID-19/2020/prsecyhfw/ 9799-9828 dated 31/05/2020 whereby the following Hospitals linked with Hotels mentioned below , were designated for the treatment of COVID-19 positive Officers/Officials of Govt. of NCT of Delhi, Autonomous Bodies, Corporations & Local Bodies and their family members.

- 110	Diskal	No.	of	Hospital
S.NO	Hotel	Rooms		•
1	Hotel Ginger, Vivek Vihar	70		Rajiv Gandhi Super Speciality
2	Hotel Park Plaza, Shahdra	50		Rajiv Gandhi Super Speciality
3	Hotel Leela Ambience, CBD	50		Rajiv Gandhi Super Speciality
	Ground	= 11		Deen Dayal Upadhyay Hospital
4	Hotel Golden Tulip Essential, Hari	Full		Deen Dayar opadriyay 1103pitar
	Nagar			

It is hereby directed that the said facilities be restarted with immediate effect, if not already functional. District Magistrate, Shahdra and District Magistrate West are directed to rerequisition the facilities , if released earlier, and place the same at the disposal of the RGSSH/DDUH respectively.

Director, RGSSH and Medical Superintendent, DDU are directed to provide Covid Health Care facility at these Hotels to the COVID positive officer/officials/their families treating them as if they are admitted in the Hospital. Serious patients could be shifted t othe main Hospital Area.

The treatment/Quarantine of COVID-19 positive officers/officials of Govt. of NCT opf Delhi, Autonomous Bodies, Corporations & Local Bodies and their family members shall be provided at these facilities exclusively.

This issues with the approval of Competent Authority.

SPL. SECRETARY(H&FW)

To

1. District Magistrate (Shahadra/West), GNCT of Delhi

2. MS (DDUH)/Director (RGSSH)

No.10/H&FW/Misc/COVID-19/2021/ 55/14.64 825 - 899 Dated: 22/69/2: Copy to:

1. Additional Chief Secretary(Power)/Nodal Officer(COVID) , GNCT of Delhi

2. Pr. Secretary(H&FW), GNCT of Delhi.

- 3. Pr. Secretary (Revenue), GNCT of Delhi
- 4. OSD Health, GNCT of Delhi
- 5. Secretary to Lt. Governor, Delhi
- 6. Secretary(H&FW), GNCT of Delhi.
- 7. Addl. Secretary to Hon'ble Chief Minister , Delhi
- 8. Secretary to Hon'ble Minister of Health, Delhi
- 9. Mission Director, Delhi State Health Mission (DSHM), Delhi
- 10. DGHS, GNCT of Delhi
- 11. OSD to Chief Secretary, GNCT of Delhi
- 12. System Analyst, H&FW for uploading the same on the website.

SPL. SECRETARY(H&FW)